

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.9-12 in C.A.No.10758-10759/1995

ASHWANI KUMAR & ORS

Petitioner(s)

VERSUS

STATE OF BIHAR & ORS

Respondent(s)

(With appln(s) for directions and exemption from fiing O.T.)

Date: 18/09/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s)

Mr. Vishal Gupta, Adv.

Mr. Sanjai K. Pathak, Adv.

For Mr.Sunil Kumar Verma ,Adv

For Respondent(s)

Mr. Nishakant Pandey, Adv.

For Mr. Gopal Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Learned counsel for the State accepts notice.

Tag with SLP(C) CC No.11065/2005.

(R.K. DHAWAN)

COURT MASTER

(VEERA VERMA)

COURT MASTER